

76

Central Administrative Tribunal
Jodhpur Bench, Jodhpur.

Date of Order : 3.9.2002

O.A. No. 13/2002

Hastimal Soni S/o Shri Kistoor Chand aged 47 years, Resident of 9 - Himmat Nagar, Pooran Poori's House, Pali : Official Address : LSG Postal Assistant, Saving Bank Control Organisation, Marwar Junction.

..... Applicant.

Versus

1. The Union of India through :
The Secretary, Ministry of Communication,
Department of Posts & Telegraphs.,
Dak Bhawan,
New Delhi.

2. The Post Master General,
Western Circle, Head Post Office,
Jodhpur.

3. The Assistant Superintendent,
Post Office,
Jalore - 343 001.

..... Respondents.

...

CORAM :

Hon'ble Mr. Justice G.L. Gupta, Vice Chairman
Hon'ble Mr. A.P. Nagrath, Administrative Member

...

Mr. Kamal Dave, Advocate, present for the applicant.
Mr. Vinit Mathur, Advocate, present for the respondents.

...



ORDER

Per Mr. Justice G.L. Gupta :

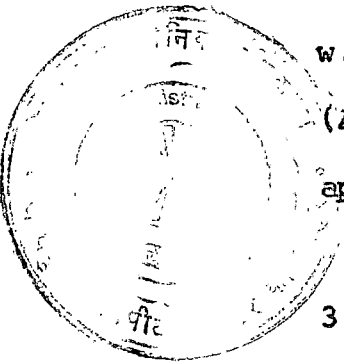
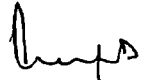
In this Application, the applicant has sought the quashment of the order dated 19th September, 1996 (Annex. A/1) and directions to allow the applicant the benefit of grant of TBOP under the Scheme after completion of 16 years of service i.e. w.e.f. 6th January, 1994 with all the consequential benefits.

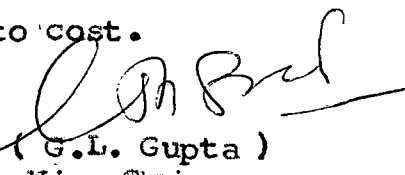
2. It is pointed out by the learned counsel for the respondents that the grievance of the applicant has been redressed as he has been granted the benefit of the Scheme w.e.f. 6th January, 1994 vide order dated 6th May, 2002 (Annex. R/1). It is obvious that the grievance of the applicant has been redressed.

3. The learned counsel for the applicant states that still the consequential benefits have not been given to him.

4. The main grievance of the applicant has been redressed. The applicant may make a representation before the concerned authorities for consequential benefits and in case, his representation is not accepted, he is at liberty to approach this Tribunal again, if he is so advised.

5. In view of the above, the Application is dismissed as having become infructuous. No order as to cost.



(A.P. Nagrath)
Member (A)


(G.L. Gupta)
Vice Chairman

...